

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5243

ANSWERED ON:08.05.2012

MISSING INFANTS AND MINOR GIRLS

Badal Harsimrat Kaur;Gandhi Shri Dilip Kumar Mansukhlal;Mahato Shri Narahari;Panda Shri Prabodh;Singh Shri Mahabali;Tharoor Shri Shashi

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether cases of missing infants, minor girls and women are on the rise in the country;
- (b) if so, whether there are reports of involvement of international gangs in such cases;
- (c) if so, the details thereof and the action taken by the Union Government in this regard;
- (d) whether the Union Government proposes to develop Single Window Mechanism/website for tracing the missing children and women; and
- (e) if so, the details thereof and the time by which it is likely to be developed alongwith the role of the State Governments in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (e) As per the information provided by the National Crime Records Bureau (NCRB) State/UT wise details of missing children and adults, traced / untraced for the years 2009, 2010 and 2011 respectively are given at Annexure I. There is no concrete information on involvement of international gangs.

As per Seventh Schedule, 'Police' and 'Public Order' are State subjects under the Constitution, and as such the primary responsibility of prevention, detection, registration, investigation and prosecution of crimes, including crimes against women and children, lies with the State Governments and Union Territory Administrations. However, the Union Government attaches highest importance to the matter of prevention and control of crime against women and children. Ministry of Home Affairs has sent detailed advisories dated 4th September, 2009 and dated 14th July, 2010 to all State Governments/UTs, wherein they have been, inter-alia, advised to adopt

appropriate measures to improve the quality of investigations, minimize delays in investigations of crime against women and children, set up 'Crime against Women Cells' in districts. Majority of the States/ UTs have established 'Women Cells'. Some States/UTs have also set up 'All Women Police stations' at district level and 'Mahila /children help desk' at police station level.

In a separate advisory on Advisory on missing children-measures needed to prevent trafficking and trace the children-regarding dated 31st January, 2012, it was specifically advised to the States / UTs to prevent children from being victims of any heinous or organized crime such as, victims of rape, sexual abuse, child pornography, organ trade etc.

The steps taken by Delhi Police include a 24x7 helpline number for reporting missing person in the NCT region and development of a web-based computer application ZIPNET which contain information on missing children.

Ministry of Home Affairs is also implementing a Crime and Criminal Networking and Tracking System, CCTNS which also has a module on Missing Children